1	2	3	4	5	6	7
61.	BELLAGUNTHA	10.00	4.50	5.00	1.12	0.00
62 .	PARLEKHEMUNDI	3.72	15.17	16.86	0.00	0.00
63 .	TITLAGARH	9.10	0.00	4.55	MOW	3.70
	TOTAL:	1218.92	510.12	621.68	352.00	282.93

Merger of HSCL with SAIL

*212. SHRI BACHANI LEKHRAJ: Will the Minister of STEEL be pleased to state:

(a) whether HSCL is to be merged with SAIL;

(b) if so, by when;

(c) if not, the reasons therefor; and

(d) in what respect VISL is considered better than HSCL for merger with SAIL?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI BRAJ KISHORE TRIPATHY): (a) No, Sir.

(b) Not applicable in view of (a) above

(c) HSCL is engaged in construction related activities while integrated plants of SAIL produce various types of steel.

(d) VISL was a subsidiary of SAIL and was engaged in the production of special steels and ferro alloys; and therefore, had a better case for merger.

Admission of SC/ST Students in Indian Diamond Institute

*213. SHRI BIRABHADRA SINGH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Dr. Ambedkar Birth Centenary Celebrations Committee recommended for ensuring admission of students from SC/ST community to the fullest extent of the quota of seats reserved for them in all the educational/academic institutions in the year 1993;

(b) if so, the action taken thereon;

(c) the total number of seats offered in different faculties/ disciplines/courses in the Indian Diamond Institute during the last five years, yearwise; and

(d) the number of students from SC/ST community admitted to the above courses and their percentage as compared to the total seats?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) The Government of India and University Grants Commission (UGC) have been urging the Central Universities that as per the existing instructions 15% of seats in all courses in Central Universities are to be reserved for students belonging to Scheduled Caste (SC) community and 7.5% for those belonging to Scheduled Tribe (ST) community. Central Universities except Aligarh Muslim University, Aligarh, are implementing the reservation policy. The Department of Education and UGC have set up committees to monitor implementation of reservation policy in technical and general educational institutions respectively. Similar monitoring committees have also been set up by the Ministry of Health and Family Welfare, and Deptt. of Agricultural Research and Education for reviewing the progress of implementation of reservation policy.

(c) and (d) The Indian Diamond Institute, Surat is a Society which is governed by the Memorandum of Association and the Rules & Regulations framed thereunder. The Institute is largely selffinanced and the Rules & Regulations do not provide for any reservation for candidates belonging to SC/ST. According to the

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information provided by the Institute, the number of seats available for various courses along with the number of SC/ST students who were provided admission during the last five years is given below:

Years	Maximum capacity during the year	, filled in	Number of SC/ST candidates	% age of SC/ ST students as compared to total number of students
1995-96	560	348	38	10.92
1996-97	699	372	34	9.14
1997-98	695	425	41	9.65
1998-99	743	410·	48	11.71
1999-2000	1065	524	51	9.73

Slum Improvement

*214. SHRI VIJAY J. DARDA: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) the latest estimated number of slum dwellers in the country, State-wise and Metrocity-wise;

(b) the details of schemes taken up for improvement/ resettlement of slum dwellers in the country during the past five years and impact thereof, particularly in Maharashtra;

(c) the details of fresh policy initiatives taken for slum development under National Policy in this regard; and

(d) the details of comprehensive action plan formulated for the current year or Ninth Plan period to deal with the problem effectively with physical and financial targets, State-wise and Metrocity-wise?

THE MINISTER OF URBAN DEVELOPMENT AND